ORIGINAL IN HINDI

GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.2419 TO BE ANSWERED ON 16TH MARCH, 2022

ANNA SURAKSHA YOJANA

†2419. SHRI ASHOK KUMAR RAWAT: SHRI ASHOK MAHADEORAO NETE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of beneficiaries under 'Anna Suraksha Yojana' in Scheduled Castes/Scheduled Tribes (SCs/ STs) dominated districts of the country especially in Uttar Pradesh and Maharashtra as on date;
- (b) whether foodgrains commensurate with the demands of the other States are being provided under the said scheme including the State of Uttar Pradesh and Maharashtra; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a) to (c): There is no such scheme as Anna Suraksha Yojana run by the Central Government. The National Food Security Act, 2013 (NFSA) provide food and nutritional security in human life cycle approach, by ensuring access to adequate quantity of quality food at affordable prices to people to live a life with dignity.

The Act provides for coverage of about 75% of the rural and 50% of the urban population for receiving highly subsidized foodgrains under Targeted Public Distribution System (TPDS), which at Census 2011 comes to about 81.35 crore. The Coverage under the Act is substantially high to ensure that all the vulnerable and needy sections of the society get its benefit. There is no specific provisions under the Act for Schedule Castes (SC) and Schedule Tribes (ST).

Presently, out of the total beneficiaries identified by the States/UTs under the Act, about 18.3% beneficiaries are from SC category and about 10.3% beneficiaries are from ST category.
